

**DELHI LEGISLATIVE ASSEMBLY**  
**Bulletin Part-I**  
**(Brief summary of proceedings)**  
**Tuesday, 23<sup>rd</sup> June, 2015/ 02 Ashad, 1937 (Saka)**

**No. 07**

**2.00 P.M.**

**Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair**  
**NATIONAL SONG-VANDE MATARAM**

1. 2.02 P.M. Hon'ble Speaker welcomed all the Members of the House in the Budget session and hoped that they would express their views efficiently & calmly and would soberly take part in the discussions.
2. 2:03 P.M. **Obituary References:**  
The House made obituary references to the following :
  1. Sh. Indraaj Singh, Ex-MLA First Delhi Legislative Assembly (1993-1998).
  2. Terrorist attack on Indian Army in Chandel District of Manipur
  3. Terrorist attack on the Parliament of Afghanistan.

The House also observed two minutes silence as a mark of respect for the departed souls.
3. 2:20 P.M. Sh. Vijender Gupta, Leader of Opposition and Sh. Om Prakash Sharma, Member of BJP stood up on their seats and started speaking without permission of the Chair. The Chair requested the Members to take their seats and stated that it was the First day of Budget Session and many important issues would be discussed in the House and the floor time should be used for important and serious deliberations.
4. 2:31 P.M. The Chair stated that a Notice of Adjournment Motion under Rule-59 of Rules of Procedure and Conduct of Business, has been received from Sh. Vijender Gupta, Leader of Opposition.  
The Chair Ruled that the Rule-62 of Rules of Procedure and Conduct of Business stipulates that, "*No Motion which seeks to raise discussion on a matter pending before any statutory tribunal or statutory authority performing any judicial or quasi-judicial functions or any Commission or Court of Inquiry appointed to inquire into or investigate a matter shall ordinarily be permitted to be moved.*"  
Hence, the Chair disallowed the aforesaid Notice.  
Hon'ble Speaker further stated a Notice of Calling Attention under Rule-54 of Rules of Procedure and Conduct of Business, has been received from Sh. Vijender Gupta, Leader of Opposition. The Chair ruled that the matter stated

in the notice was not of urgent public importance and was already under investigation.

So, the Chair disallowed the aforesaid Notice.

5. 2:32 P.M. Members of Bhartiya Janta Party again stood up on their seats and indulged into arguments with the Chair. They demanded that the Chief Minister should give a statement regarding alleged involvement of Sh. Jitender Singh Tomar, Ex-Minister of Law & Justice in the matter of fake educational certificates. Some Members of Ruling Party also stood up on their seats. Exchange of arguments between the Members of BJP and Ruling Party.  
Uproar in the House.
6. 2:35 P.M. **The Chair adjourned the House for 15 Minutes due to pandemonium.**
7. 2:50 P.M. **House reassembled.  
Hon'ble Speaker in Chair.**
8. 3:01 P.M. As soon as Sh. Arvind Kejriwal, Hon'ble Chief Minister started delivering his statement on the aforesaid issue; Sh. Om Prakash Sharma, Member of BJP came in the well of the House and encircled the seat of Hon'ble Chief Minister and obstructed his speech. The Chair named Sh. Om Prakash Sharma for his disorderly conduct.
9. 3:08 P.M. Sh. Arvind Kejriwal, Hon'ble Chief Minister stated that written explanation was sought from Sh. Jitender Singh Tomar regarding his educational qualifications. After going through his reply, in the first instance it appeared that his case was genuine but after his arrest, the Police investigation and Media reports revealed that he kept me in dark. He further stated that the Government accepted his resignation immediately as we are committed for honesty and transparency in politics.
10. 3:14 P.M. Sh. Vijender Gupta and Sh. Jagdish Pradhan were not satisfied with the statement of Hon'ble Chief Minister. They sat on the floor of the House.
11. 3:15 P.M. **Presentation of Reports:**  
1. Shri Jagdeep Singh presented the First Report of **Business Advisory Committee.**  
2. Shri Dinesh Mohaniya presented the First Report of **Committee on Private Members Bills & Resolutions.**
12. 3:16 P.M. **Papers laid on the Table:**  
1. **Sh. Satyender Jain**, Minister of power laid the copies of the following Reports:-  
i) Annual Report of Delhi Electricity Regulatory

Commissioner (DERC) for the year 2012-13.

ii) Annual Accounts of DERC for the year 2013-14.

iii) DERC (Terms & Conditions for Determination of Generation Tariff (1<sup>st</sup> Amendment) Regulations, 2013

2. **Sh. Gopal Rai**, Minister of Transport laid the copies of the following Reports:-

i) Copy of Separate Audit Report of DTC for the year 2013-14 (English & Hindi).

ii) Copy of Delay & Review statement showing reasons for delay in laying the Audit Report of DTC for the year 2013-14.

iii) Copy of Annual Accounts of DTC for the year 2013-14 (English & Hindi).

13. 3:17 P.M.

**Special Mention(Rule 280):**

The following Members raised the matters under Rule-280:

1. Sh. Praveen Kumar
2. Ms. Rakhi Birla
3. Sh. S.K. Bagga
4. Sh. Anil Kumar Bajpai
5. Sh. Nitin Tyagi
6. Ms. Alka Lamba
7. Sh. Shri Dutt Sharma
8. Ms. Sarita Singh
9. Sh. Gulab Singh

14. 3:42 P.M.

**Introduction of Bills:**

**1. Shri Manish Sisodia, Deputy Chief Minister** introduced "**The Delhi Urban Shelter Improvement Board (Amendment) Bill, 2015**" with the leave of the House.

**2. Shri Kapil Mishra, Minister of Law & Justice** introduced "**The Delhi Members of Legislative Assembly (Removal of Disqualification) (Amendment) Bill, 2015**" with the leave of the House.

**3. Shri Manish Sisodia, Deputy Chief Minister** introduced "**The Delhi Netaji Subhas University of Technology Bill, 2015**" with the leave of the House.

15. 4:10 P.M.

**The Chair adjourned the House for 30 minutes for Tea-Break.**

16. 4:43 P.M.

**House reassembled.  
Hon'ble Speaker in Chair.**

17. 4:44 P.M. **Short Duration Discussion:**  
**I. Sh. Rajesh Rishi** initiated discussion on rampant unauthorized constructions due to inefficiency of all the three Municipal Corporations of Delhi.
18. 4:45 P.M. The Chair allowed Sh. Om Prakash Sharma, Member of BJP to participate in the proceedings of the House. Sh. Om Prakash Sharma came back in the House.
19. 4:46 P.M. Sh. Rajesh Rishi continued....  
The Following Members participated in the debate:  
2. Ms. Alka Lamba  
3. Sh. Jarnail Singh (Tilak Nagar)  
4. Sh. Vijender Gupta  
5. Sh. Praveen Kumar  
6. Sh. Avtar Singh
20. 5:20 P.M. **II. Sh. Om Prakash Sharma** initiated discussion on shortage of Electricity & Water in Delhi.  
The Following Members participated in the debate:  
2. Sh. Somnath Bharti  
3. Sh. Rajender Pal Gautam  
4. Sh. Rajesh Rishi  
5. Sh. Gulab Singh  
6. Sh. Jagdish Pradhan  
7. Sh. Jagdeep Singh  
8. Smt. Bandana Kumari  
9. Sh. Rajesh Gupta
21. 6:18 P.M. **Sh. Manish Sisodia**, Hon'ble Deputy Chief Minister replied to the debate.
22. 6:33 P.M. The Chair stated that Third short duration discussion listed in today's business on *issues related to regularization of unauthorized colonies of Delhi* would be taken up for discussion tomorrow due to time constraint.
23. 6.42 P.M.. **The Chair adjourned the House upto 2.00 PM on Wednesday, 24<sup>th</sup> June 2015.**

**Delhi**  
**23<sup>rd</sup> June, 2015**

**P.R. Meena**  
**Secretary**